

(d) the details of export policy in regard to tobacco ?

**THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) :** (a) No, Sir. However, some reports of damage to Tobacco Crop by the spread of 'White Fly' during October-November, 1985 have been received.

(b) The Minimum Support Prices for VFC Tobacco fixed during 1986 Marketing season in Andhra Pradesh by the Government for purchases of left over Tobacco at the auction platforms set up by the Board are as follows :

	Rs. per quintal
(i) F2 Grade (Revised Specifications grown on black soil	1115
(ii) L2 Grade grown in Light Soils	1200

(The prices of other grades are fixed in the light of the normal market price differentials.)

(c) The average price realised by the farmers during the current auctions so far in A. P. is more than the MSP fixed by the Government.

(d) Export of Tobacco is allowed under OGL-3 subject to minimum export prices announced from time to time.

**Dismissal of Appeal by Supreme Court in Union of India Vs. M/s. Oswal Agro Mills Ltd.**

8618. DR. B. L. SHAIKESH : Will the Minister of COMMERCE be pleased to state :

(a) whether the appeal filed by Government in the beef tallow case of Union of India versus Messrs Oswal Agro Mills Ltd. had been dismissed by the Supreme Court on the ground that the appeal was barred since it had been filed beyond the limitation period prescribed;

(b) if so, whether he has got the matter looked into and fixed responsibility for this lapse; and

(c) how Government now propose to move further in the matter ?

**THE MINISTRY OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) :** (a) Special leave Petition filed against order dated 19.4.85 of Delhi High Court staying operation of debarment of M/s. Oswal Agro Mills Ltd. was dismissed on 24.8.86 as time barred. The main petition of the firm is sub-judice.

(b) and (c). The matter is being looked into.

#### **Canvassing Non-Resident Indians Deposits**

8619. DR. B. L. SHAIKESH : Will the Minister of FINANCE be pleased to state :

(a) whether his attention has been drawn to the news item captioned "Canvassing NRI deposits for Government banks—Private agencies playing a dubious role" appearing in the 'The Financial Express', New Delhi of 5 April, 1986;

(b) if so, the fact of the case; and

(c) the action proposed to be taken by Government to prevent such dubious role by private agencies ?

**THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) :** (a) to (c). Information is being collected and shall be laid on the Table of the House.

#### **Simplifying Import-Export Procedure**

8620. DR. B. L. SHAIKESH : Will the Minister of COMMERCE be pleased to state :

(a) whether about 15 months ago, a Committee was set up under the Chairmanship of the Commerce Secretary to simplify import-export procedure;

(b) if so, whether this Committee has submitted its report, if not, the reasons therefor; and